

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,**

Allahabad, this the **19th** day of January 2018.

Present :

Hon'ble Dr. Murtaza Ali, Member-J

Hon'ble Mr. Gokul Chandra Pati-Member A

Original Application No.330/363/2017

Bhanu Pratap Maurya
Aged about 24 years
S/o Shri Dhanraj Maurya
R/o Village Chhatnag
Post – Jhushi
District – Allahabad.

.....Applicant.

By Advocate : None.

V E R S U S

1. Union of India, through its Secretary, Ministry of Communication, New Delhi.
2. Bharat Sanchar Nigam Limited, through its General Manager, New Delhi.
3. A.G.M. (Rectt-I) BSNL Cooperate Office, New Delhi.
4. Mr. Abhishek Kumar, having Roll No. 1082198 in the selection Process of Advertisement No. 7-1/2016.
5. Mr. Akshaya Kumar Sahu, Having Roll No. 1112134 in the Selection Process of Advertisement No. 7-1/2016.

As the addresses of Respondent No. 3 and 4 are not known at such they are represented through Respondent No. 3.

..... **Respondents**

By Advocate : Shri D. S. Shukla

ORDER**By Hon'ble Dr. Murtaza Ali , J.M. :**

None present for the applicant. Shri D. S. Shukla, learned counsel for the respondents has drawn our attention to Para 14 of order dated 24.06.2016 (Annexure A-1 of the compilation-II of the OA) and submitted that this Tribunal has no jurisdiction to entertain this O.A. as it has been provided in Para 14 that "Any dispute in regard to the recruitment will be subject to the Courts/Tribunals having jurisdiction at New Delhi."

2. In view of the above, we are of the view that this Tribunal has no jurisdiction to adjudicate the instant O.A.
3. Accordingly, this O.A. is dismissed for want of jurisdiction.

Member (A)

Shashi

Member (J)